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to Questions

STATEMENT of a Republication of the second

Cmmodity –	1967-68		1968-69		Quantity	
	Qty.	Value	Qty.	Value	Value: 1969-70	Rs. in lakhs (April- Oct)
			18 70 7 7 77 8		Qty.	Value
Groundnut ************************************	 3.	••	• • •		i to ga	THE SALE
Sesamum . 👙 🖟 🧎 🐇	•	5/30:19		0.18	8	0.09
Rape and Mustard seeds	5,104	69 · 80	4,993	73.82	2,276	24.32
Linseed . A consign	37	0.39	161	2.06	115	1 - 25
Castorseed	14	0.13	15	0.14	7	0.07
Copra	24,870	442 10	14,788	260-42	12,352	192.08
Oils:						2 ·
Soyabean Oil	52,000	1423 · 83	43,374	9 49·35	43,061	1046·8 z
Mustard Oil , .	362	10.40	14	0.54	. <u>.</u> .	All Comments
Castor Oil	Neg.	Neg.	• •	••	aring asign	
Linseed Oil	رام ديطي ال الإنها				33	0.99

Neg.-Negligible.

Source: Monthly Statistics of the Foreign Trade of India Vol. Il Published by the Deptt, of Commercial Intelligence and Statistics, Calcutta.

344. [Tranferred t₀ the 9th March, 1970.]

Control on Foodgrain!

345. SHRI THILLAI VILLALAN: SHRI G. P. SOMASUNDARAM SHRI RANCHI KALYANA-**SHRI** SUNDARAM: SIVAPRAKASAM:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have any uniform policy of control on foodgrains;
- (b) if so, whether any State Government has recently removed control on foodgrains;
- (c) if so, the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY 'DEVE-

LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a> Government's approach to the question of controls or otherwise is based on pragmatic considerations. Such a policy is aimed at securing equitable distribution of available supplies of foodgrains and price stability.

- (b) The Government of Tamil Nadu in the light of improved food position abolished inter-district movement restrictions on paddy and rice and withdrew statutory rationing from the cities of Madras and Coimbatore and its belt areas in January, 1970. The Government of Andhra Pradesh also withdrew statutory rationing completely from the cities of Hyderabad-Seconderabad and Visakhapatnam from 15th February, 1970.
- (c) The Central Government do» not object to any State Government introducing relaxations in controls provided such relaxations do not cut across the interests of the national food policy.